

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:429
ANSWERED ON:06.08.2013
CONTINUATION OF CIL IN ICVL
Kumar Shri P.

Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Limited (CIL) has taken a final decision on its continuance in the International Coal Ventures Limited (ICVL);
- (b) if so, the details thereof;
- (c) if not, the reasons for delay in taking a decision in this regard; and
- (d) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (d):CIL Board has not taken a final decision on its continuance in the International Coal Ventures Limited (ICVL). As the CIL Board has sought certain clarifications from ICVL, which are still awaited, the time limit for taking a decision cannot be indicated at this stage.